channelised through the State Finance Development Corporations, are not being utilised properly. What is the machinery with the Central Government to see whether these funds which are provided, are utilised properly or not? We have seen it through our Parliamentary Committees and other official visits that these funds are not being properly utilised. What is the machinery with the Government to supervise and monitor the allocation and utiliastion of funds?

THANGKABALU: K. V. SHRI We are regularly monitoring Our with the State Governments. officials are visiting the States verify it. With regard to State Finance Development Corporation, have a share of 49 per cent in the Central Government We have own Directors and Joint Secretaries who do go to the States and verify and only then the funds are released without verification, we do not lease the funds. If the hon. Member has any speific case in mind, I prepared to have it checked up with the State Government So far we are concerned, we do not have any instance of that nature, particularly with Karnataka.

THE DEPUTY CHAIRMAN: Next question. Here I have a comment to make because Question 667 669 664. 6**6**5, and 674- all of them-deal with Kendriya Vidyalaya ob I not know what is question on and why similar going have betn admitted. Even language the same: the is stand it. I am going to ask people who are admitting questions. What is the whole idea? There one Member who has asked three times the same question. So, I club all of them.

## Recommendations of Kendriya Vidyala Review Committee

## @ \*664. SHRI CHATURANAN MISHRA:

## SHRI SHIV CHARAN SINGH:

Will the Minister of HUMAN RESCURCE DEVELOPMENT be pleased to state what has been the fate of the recommendations made by the Kendriya Vidayalaya Sangathan Review Committee headed by Dr. B. D. Sharma which submitted its report more than six years ago?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग ग्रीर संस्कृति विभाग में उप-मंत्री) (कुमारी शैलजा): कार्यान्वयन के लिए सिफारिशों की जांच मानव संसाधन विकास मंत्रालय के सचिव की ग्रध्यक्षता के तहत ग्रधिकार प्राप्त समिति द्वारा की गई थी। केन्द्रीय विद्यालय संगठन के शासी बोर्ड न सितम्बर, 1993 में स्थिति की ग्रागे पुनरीक्षा की ग्रीर इस सम्बंध में बोर्ड द्वारा एक उप-समिति का गठन किया गया है।

## Operation of select panels in KVS

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan follows Goernment of India rules which govern preparation and operation of select panels for different categories of posts of Kendriya Vidyalayas, its regional and Headquarter Offices or has framed

<sup>†</sup>The question was actually asked on the floor of the House by Shri Chaturanan Mishra.

<sup>@</sup>Questions Nos. 664, 665 and 669 have been clubbed being the similar Questions.